

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
(SINGLE MEMBER BENCH)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 26.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)No.171/09/HDB/2017
NAME OF THE APPLICANT/PETITIONER	Varnika Industries Private Limited
NAME OF THE RESPONDENT(S)	Bumblebee Electronics Private Limited
UNDER SECTION	9 of IBC, 2016

Counsel for Applicant/Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. Ravi Chandra Mohan	Advocate	mohan.ravi@an2m.in 9766006658	[Signature]

IRP

PAVAN KANKANI IRP/
Company Secretary fcsparan@gmail.com
9849066725 [Signature]

ORDER

Heard, Shri Pavan Kankani, IRP/PCS, Ld. PCS for the Petitioner and Shri K.Ravi Chandra Mohan, Ld. Counsel for the Respondent.

The IRP is ~~submitting~~ ^{directed to file his} compliance report by the next date of hearing i.e. on 24-11-2017.

Case is posted to 24-11-2017.

[Signature]

MEMBER (Judl)